

(ग) यदि हा, तो इसके क्या कारण हैं तथा ऐसे कर्मचारियों की जोन-वार संख्या क्या है ?

रेल नंबाखर तथा संसर्गय कर्य विवरण में उप बंधी (श्री मल्लिकार्जुन) :
(क) से (ग). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

Capitation fee charged by Medical College, Bangalore

4391. SHRI K. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ramaiah Medical College, Bangalore charges capitation fee of Rs. 1,60,000 for a foreign candidate and Rs. 60,000 for a local candidate, which is reported to have been approved by the State Government;

(b) whether the capitation fee, which is larger than this charged by Manipal Medical College has also been approved by the State Government; and

(c) if so, whether this hinders in the way of foreign students seeking admission through the Ministry of External Affairs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). According to the information available with the Ministry of Health and Family Welfare, Capitation Fee (Special Tuition Fee) as approved by the Government of Karnataka is chargeable by the private medical colleges in the State including the M.S. Ramaiah Medical College Bangalore, and the Kasturba Medical College (Manipal Section) at the rate of US \$ 20,000 in foreign exchange or an equivalent amount in rupees per seat. It would thus be seen that the institutions charging capitation fee do not discrimi-

minate between Indian and foreign students. Besides gaining admissions through this mode, the Government of India reserves a given number of seats, every year, for foreign students under the Cultural Exchange Programmes, as well as under the Self-financing Scheme.

Railway Service Commission,
Muzaffarpur

4392. SHRI D. L. BAITHA: Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that certain allegations of corruption against the former Member-Secretary of Railway Service Commission, Muzaffarpur, have been received by Government;

(b) if so, what were the allegations; and

(c) steps taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Some complaints were received against the former Member-Secretary of Railway Service Commission, Muzaffarpur. Investigation has been completed, and the advice of Central Vigilance Commission has been sought as per rules, after which action will be taken as warranted. It will not be in public interest to give more details at this stage.

Wastage of precious blood in India

4393. SHRI R. P. GAEKWAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the views expressed by two U.K. Blood Transfusion Experts saying that there is considerable wastage of precious blood in India as there is no systematised method for blood transfusion services;